

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Part Heard Bench)**

**Item No.-302**  
IB-211/ND/2022  
IA/5670/2023

**IN THE MATTER OF:**

JKM Infrastructure Pvt. Ltd.

**Vs.**

Cadillac Infotech Pvt. Ltd.

**....Applicant**

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 15.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Gaurav Mitra, Mr. Abhishek Anand, Mr. Abhinav Mukhi, Ms. Kanicka Mittal, Mr. Abhishek Srivastav, Mr. Ishan Roy Chowdhary, Advs.

For the Respondent : Mr. Sajeev Deora, Ms. Bani Dikshit, Mr. Aditya Puri, Mr. Uddhav Khanna, Advs.

**ORDER**

**IA/5670/2023:-**

Heard the submissions made by the Ld. Counsel on behalf of the Applicant and Ld. Counsel on behalf of the Respondent. Both the sides may file their written submissions along with judicial precedents, if any. List the matter on **29.04.2024.**

**Sd/-  
(RAHUL BHATNAGAR)  
MEMBER (T)**

**Sd/-  
(MAHENDRA KHANDELWAL)  
MEMBER (J)**